

from the Government of Andhra Pradesh to waive the outstanding interest of Rs. 663 crores accrued during VIII Plan in respect of the Singareni Collieries Company Limited has been received in the Ministry of Coal. This is part of an overall rehabilitation plan submitted by the Company. The proposal is under examination.

Customs House Agents

3540. DR. T. SUBBARAMI REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Cargo clearance at Indira Gandhi International Airport has been hampered due to cancellation of the licences of 109 customs house agents;

(b) if so, the reasons for cancelling their licences;

(c) whether the Government propose to review these cases; and

(d) if so, the time by which final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No, Sir, There has been no dislocation of clearance of cargo in the Indira Gandhi International Airport as a result of cancellation of licences of the temporary Custom House Agents.

(b) The licenses were cancelled as these temporary licences were not able to pass the prescribed written and oral examinations within the stipulated period of 2 years.

(c) and (d) In pursuance with the orders of the Hon'ble High Court of Delhi, the cases have been reviewed and the applicants have been given an additional change for oral examination. The decision would be taken as soon as the oral examination is over.

Tourist Spots in Maharashtra

3541. SHRIMATI RANI CHITRALEKHA BHONSLE :
SHRI RAMKRISHNA BABA PATIL :

Will the Minister of TOURISM be pleased to state :

(a) the number of tourist centres/spots set up in Maharashtra, location-wise;

(b) the performance thereof during each of the last three years; and

(c) the funds allocated by the Union Government for the purpose during the current financial year, Project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) and (b) The Ministry

of Tourism does not set up tourist Centres/spots. However financial assistance was provided to Government of Maharashtra for the creation of following tourist facilities during the last three years :

1. SEL show at Shaniwarwada, Pune.
2. Fairs and Festivals.
3. Kokani House at Harihareshwar, District Raigad and Ganapatipule District Ratnagiri.
4. Tourist Complex at Kinkeshwar.
5. Tourist Complex-cum-crafts Centre at Village Penguli.
6. Guest House-cum-water sports at Lake Dhampur.
7. Construction of Tourist Complex at Penguli, District Sindhudurg in Maharashtra.
8. Elephanta Festival.
9. Ganesh Festival.
10. Ellora Festival.
11. Expansion of Tourist Resort at Ganapatipule.
12. Expansion and Upgradation of Tourist Bungalow at Shirdi.
13. Expansion and Upgradation of Tourist Bungalow at Aurangabad.
14. Upgradation of Holiday Resort at Bhandardara.
15. Upgradation of Holiday Resort at Fardapur (near Ajanta Caves).
16. Upgradation of Ajanta cave Restaurant.
17. Upgradation of holiday resort at Mahabaleshwar.
18. Kala Ghoda festival.
19. Karwar festival.
20. Kalidas festival in Nagpur.

The performance of these projects are being monitored by the State Government.

(c) Financial assistance is provided each year on the basis of projects prioritised in consultation with the State Governments, on the basis of the implementation and performance of the State Governments.

Waiving of Interest on Loans

3542. SHRI C. GOPAL : Will the Minister of FINANCE be pleased to state :

(a) whether some nationalised banks in Tamil Nadu have waived interests on the loans provided to some industrialists during the last three years;